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MCC-1067-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SURESH KUMAR KAIT, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VIVEK JAIN ON THE 8th OF MAY, 2025

MISC. CIVIL CASE No. 1067 of 2025

RAM KIHUN YADAV Versus

LOKENDRA SINGH

Appearance:

Shri S.K. Mishra - Advocate for applicant.

<u>ORDER</u>

Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice

This is an application for restoration of M.P. No.4132/2024 which was dismissed for non-compliance of peremptory order dated 21.01.2025.

For the reasons stated in the application, this MCC is allowed.

Accordingly, M.P. No.4132/2024 is restored to its original number.

(SURESH KUMAR KAIT) CHIEF JUSTICE (VIVEK JAIN) JUDGE

Biswal